

examining the feasibility of laying a Southern gas pipeline along with the West Coast from Bombay High;

(b) whether any representation has been received by the Government in this regard; and

(c) if so, the steps taken to combat the situation of short supply of natural gas to the Southern States?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). No decision has been taken on the issue of a Southern Gas Grid.

Seals on LPG Cylinders

3392. SHRI BHUPINDER SINGH HOODA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether complaints have been received from consumers that the present type of seals on domestic LPG cylinders are easily temperable leading to theft/misuse of cylinders before they are delivered to consumers;

(b) whether improvements are being considered in the type of seals to eliminate this shortcoming;

(c) if so, the details thereof; and

(d) if no, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) to (d). Booth PVC and Aluminium seals are being sued by Oil Companies at present. Improved version of crimping of Aluminium seals is under trial by IOC.

Funds to Voluntary Organisations

3393. SHRI KARIYA MUNDA:
SHRI BIR SINGH MAHATO:
SHRI LALIT ORAON:
SHRI RAM TAHAL
CHOUDHARY:
SHRI LALBABU RAI:
SHRI SATYAGOPAL
MISRA:

Will the Minister of WELFARE be pleased to state:

(a) the voluntary organisations getting financial assistance along with the amount received by each Organisation during 1991-92, 1992-93, and proposed for State/Union Territory-wise;

(b) whether cases of misutilisation of funds by these organisations have come to the notice of the Government; and

(c) if so, the details with the action taken thereon?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) A Statement is laid on the Table of the House. [Placed in Library See No. L.T. - 2406/92]

(b) and (c). Cases of misutilisation of funds have been received in respect of the following 6 organisations:

(1) Rashtriya Shoshit Parishad, New Delhi.

(2) Vinayak Education Society, New Delhi.

(3) H.P. State Council for Child Welfare.

(4) All India Association for Social Welfare of the Downtrodden, Delhi.

(5) **Regional Integrated Rural Development Authority, Imphal; and**

(6) **Abhinav Theater & Research Institute, Lucknow.**

While the Centre at Imphal has been closed, grants in respect of other organisations have been stopped. Steps for taking penal action against these organisations is in progress.

[*Translation*]

**Supply of Gas Through
HBJ Pipeline**

3394. **SHRI SATYANARAYAN
JATIYA:
SHRIMATI SUMITRA
MAHAJAN:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the quantity of gas is being supplied to various States from HBJ gas pipeline at present;

(b) whether this quantity of gas is lesser than prescribed quantity;

(c) whether the Union Government have received any proposal from the Government of Madhya Pradesh regarding additional supply of gas; and

(d) if so, the action taken in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) The average utilisation of gas from HBJ pipeline by projects located in various States is as follows:

<i>State</i>	<i>Qty. (MMSCMD)</i>
Gujarat	1.98
Madhya Pradesh	2.52
Rajasthan	1.30
Uttar Pradesh	7.64
Delhi	0.63
Haryana	0.09
14.16	

(b) The supplies are less than the capacity of the pipeline.

(c) Yes, Sir.

(d) In view of the commitments already made along the HBJ pipeline, no further allocations of gas have been made.

[*English*]

Setting up Oil Refinery

3395. **SHRI GEORGE
FERNANDES:
SHRI MANORANJAN
BHAKTA:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Foreign Investment Promotion Board has approved the proposal of Holland to undertake a feasibility study for setting up of an oil refinery in the country;

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.